

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3177
ANSWERED ON:30.08.2012
GRANTS IN AID TO NGOS
Dubey Shri Nishikant

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of grants-in-aid provided to Non-Governmental Organisations (NGOs) for construction and expansion of schools, hostels and technical/vocational training centres pending with the Maulana Azad Education Foundation; and

(b) the reasons for the pendency, if any, and the action being taken to clear them expeditiously?

Answer

MINISTER OF STATE, MINISTRY OF MINORITY AFFAIRS (Shri VINCENT H. PALA)

(a): Maulana Azad Education Foundation (MAEF) has sanctioned grant-in-aid totaling Rs. 15323.60 lakhs to 1167 NGOs as on 30.09.2011 for construction and expansion of schools, hostels and technical/vocational training centres and 646 proposals are pending disposal as on 27th August 2012.

(b): Of the 646 pending proposals, 423 proposals received upto 27th August 2012 could not be processed due to incomplete documentation and the NGOs have been addressed to furnish required papers. The remaining 223 proposals which are complete and received up to 27th August 2012 are at various stages of processing. The process involves inspection of sites, scrutiny of inspection report, placing eligible proposals before the sub-Committee of MAEF for examination and recommendation and finally, obtaining approval of the Governing Body of MAEF. Thus the processing takes some time before the final decision regarding sanction is taken on each proposal. However, effort is on for expeditious clearance during the current year.